# CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI

PRINCIPAL BENCH - COURT NO.III

## **Service Tax Appeal No.50197 of 2020**

Vish Wind Infrastructure LLP .....Appellant (VWILLP)

**VERSUS** 

Additional Director General (Adjudication), New Delhi.

.....Respondent

#### **APPEARANCE:**

Ms. Areeka Mir, Advocate for the appellant. Shri Mihir Ranjan, Special Counsel and Shri Harsh Vardhan, Authorised Representative for the Department.

### **CORAM:**

HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL) HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

**DATE OF HEARING: 11.09. 2024** 

#### **ORDERSHEET**

On the request made on behalf of the learned counsel for the appellant, list the appeal on **18.12.2024.** 

(BINU TAMTA)
MEMBER (JUDICIAL)

(HEMAMBIKA R. PRIYA) MEMBER (TECHNICAL)

Ckp.